

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P.No. 87/KB/2017
C.P.No.-100/2016

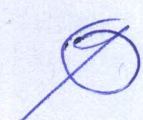
Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th November 2017, 10.30 A.M

Name of the Company	Ashadeep Commodites Pvt.Ltd. &Ors		
Under Section	391(2) 394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date


1. SANJIB DAWN.
Advocate

Applicants.


29/11/2017

2. Ms TIAINLA
Dy Director

O/o RD(ER)
MCA


29.11.17

ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director, from the O/o Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata representing the Central Government are present.

Ld. Counsel for the petitioners has filed Synopsis but incomplete. Petitioner is directed to file detail synopsis within 7 days from today.

List on 18/12/2017.


Sd

(Jinan K.R.)
Member (J)


Sd

(V.P.Singh)
Member (J)